

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,
MUMBAI

C.P. (IB)-1060/MB/2019

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.04.2019**

NAME OF THE PARTIES: Kishor Kamlakar Lonkar

v/s.

Hindustan Antibiotics Ltd.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

ORDER

11. C.P. (IB)-1060/MB/2019

The counsel for the petitioner is yet to file proof of service and is directed to inform the next date of hearing to the other side and file proof of service. List this matter on 30.04.2019.

Sd/-

Sd/-

V. NALLASENAPATHY
Member (Technical)

BHASKARA PANTULA MOHAN
Member (Judicial)